

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1270/(MAH)/2017



CORAM:

Present: SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 11.12.2017

NAME OF THE PARTIES: MTC Rolling Mills Pvt. Ltd.
V/s.
Kul Developers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
9/28	Arvind Sharma Nehal Chandra	Advocate for Respondent	 

ORDER

T.C.P. No.1270/I&BC/NCLT/MB/MAH/2017

1. The Learned Counsel of both the sides are present.
2. The matter is posted to **18.01.2018**.

11.12.2017
Aah

Sd/-
BHASKARA PANTULA MOHAN
Member (Judicial)